NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/413/ (IB)/2017

NAME OF THE PETITIONER(S)

: KERALA STATE ELECTRONICS DEVELOPMENT CORPORATION

LTD

NAME OF THE RESPONDENT(S)

: TITANIUM TANTALUM PRODUCTS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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d) Abdul Rahman

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ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor submitted a memo pertaining to schedule of payment; the copy of which is given to the other side. The memo is placed on record. Counsel for the Applicant/Operational Creditor prayed for more time to receive instructions from his client in relation to the memo filed. At request, time is enlarged. Put up on 10.11.2017 at 10.30 A.M.

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MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)